

The Review Petitions are, accordingly, dismissed.

.....J.
[ARUN MISHRA]

.....J.
[VINEET SARAN]

New Delhi;
NOVEMBER 19, 2019.

ITEM NO.1001

SECTION II-B

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

R.P.(CrI.) No. 521/2019

IN

CRIMINAL APPEAL NO. 140 OF 2012 [@ CrI.A. No. 140-151/2012]

MOHD. PARVEZ ABDUL KAYUUM SHAIKH

Petitioner(s)

VERSUS

**CENTRAL BUREAU OF INVESTIGATION & ANR.
(FOR ADMISSION)
WITH**

Respondent(s)

R.P.(CrI.) No. 524/2019 in CrI. A. No. 149/2012

[@ CrI.A. No. 140-151/2012]

(FOR ADMISSION)

FOR STAY APPLICATION ON IA 116613/2019

**FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
116617/2019**

**IA No. 116617/2019 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT**

IA No. 116613/2019 - STAY APPLICATION)

R.P.(CrI.) No. 523/2019 in CrI. A. No. 146/2012

[@ CrI.A. No. 140-151/2012]

(FOR ADMISSION)

R.P.(CrI.) No. 522/2019 in CrI. A. No. 144/2012

[@ CrI.A. No. 140-151/2012]

(FOR ADMISSION)

R.P.(CrI.) No. 526/2019 in CrI. A. No. 151/2012

[@ CrI.A. No. 140-151/2012]

(FOR ADMISSION

**IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
120673/2019**

**IA No. 120673/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

R.P.(CrI.) No. 525/2019 in CrI. A. No. 150/2012]

[@ CrI.A. No. 140-151/2012]

(FOR ADMISSION

**IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
117041/2019**

**IA No. 117041/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 27971/2019 in CrI.A.No. 142/2012

[@ CrI.A. No. 140-151/2012]

(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
136982/2019
IA No. 136982/2019 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)

Diary No(s). 27974/2019 in Cr1. A. No. 143/2012
[@ Cr1.A. No. 140-151/2012]
(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
136971/2019
IA No. 136971/2019 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)

Diary No(s). 27979/2019 in Cr1. A. No. 145/2012
[@ Cr1.A. No. 140-151/2012]
(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
136976/2019
IA No. 136976/2019 - CONDONATION OF DELAY IN FILING REVIEW
PETITION)

R.P.(Cr1.) No. 527/2019 in Cr1. A. No. 92/2012
[@ Cr1.A. No. 83-94/2012]
(FOR ADMISSION
FOR STAY APPLICATION ON IA 144182/2019
FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
144186/2019
IA No. 144186/2019 - APPLICATION FOR LISTING REVIEW PETITION IN
OPEN COURT
IA No. 144182/2019 - STAY APPLICATION)

Date : 19-11-2019 These petitions were circulated today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

The Review Petitions are dismissed in terms of the signed
order.

Pending interlocutory application(s), if any, is/are disposed
of.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER

(Signed order is placed on the file)